

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No.229**  
TO BE ANSWERED ON 21.07.2015

**Clearance for Airport**

**229. SHRI B. SENGUTTUVAN:**

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has given clearance for construction of Navi Mumbai International Airport which is to come up within 8.5 K.M. radius of Karnala Wildlife Sanctuary;
- (b) if so, whether the Government has considered the pros and cons prior to clearance of the project which is situated at an ecologically sensitive area and if so, the details thereof along with the terms of the licence given for the development of the project;
- (c) whether the presence of the nearby wildlife sanctuary as well as the mangrove, which are the natural habitation of birds and other rodents, would not pose a serious hazard to the aviation sector; and.
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI PRAKASH JAVADEKAR)

- (a)&(b) Yes. The project has been appraised by the Expert Appraisal Committee (EAC) for Environmental and CRZ Clearance, Forest Advisory Committee (FAC) for Forest Clearance and Standing Committee of National Board for Wildlife (NBWL) as a requirement of reference for EC.  
The Environmental Clearance has been accorded with several conditions, on 22<sup>nd</sup> November 2010, Forest Clearance has been accorded on 17<sup>th</sup> December 2013 and Standing Committee also recommended the project with appropriate conditions on 1<sup>st</sup> August 2013.
- (c)&(d) Karnala Bird Sanctuary is located at a distance of more than 8 km from the project site. As such this has not a serious hazard to the aviation Sector.

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